

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 210
IB-738/ND/2022
IA- 2690/2024

IN THE MATTER OF:

Indian Bank

... **Applicant/Petitioner**

Versus

Kamal Taneja

... **Respondent**

Under Section: 95 of IBC, 2016

Order delivered on 03.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Amod K. Dalela

For the RP : Adv. Gaurav Singh in I.A.2690/2024

For the Respondent/ PG : Adv. Saurabh Kalia, Adv. Prakhar Dixit

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4.45 pm. No time left, hearing is deferred to 28.08.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)